

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

Notification.

Dated Shillong, the 9th March, 2018.

No. LJ (A) 28/2001/Pt.I/319 – The Governor of Meghalaya is pleased to appoint Shri Macmillan Byrsat, MLA as Chairman, Meghalaya State Law Commission under category 'A' with effect from the date of taking over charge and until further orders .

The perks and facilities to be entitled to the Chairman, MSLC will be communicated subsequently.

Sd/-

(W. Khylllep)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 28/2001/Pt.I/319-A,

Dated Shillong, the 9th March, 2018.

Copy to:-

1. The Secretary to the Governor of Meghalaya for kind information.
2. The Private Secretary to the Chief Minister to the Government of Meghalaya, Shillong .
3. The Private Secretary to the Chief Secretary to the Government of Meghalaya.
4. The Private Secretary to Principal Secretary to the Chief Minister, Government of Meghalaya.
5. The Advocate General, Meghalaya High Court, Shillong.
6. The Additional Advocate General, Meghalaya High Court, Shillong.
7. The Secretary Meghalaya Legislative Assembly.
8. The Registrar General High Court of Meghalaya, Shillong.
9. The Accountant General (A & E), Meghalaya, Shillong -793001.
10. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat
11. SAD (Account) Department/Nazarat Department.
12. The Secretary Meghalaya State Law Commission.
12. Shri Macmillan Byrsat, Chairman, Meghalaya State Law Commission.
15. The Secretaries, Shillong Bar Association/Tura Bar Association/Jowai Bar Association.
16. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the gazette of Meghalaya.
17. The Treasury Officer, Shillong North/South Treasury.
18. DEO, Law Department.
19. Guard file.

By order etc.,

Secretary to the Govt. of Meghalaya,
Law Department.